

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE
RAJYA SABHA

UNSTARRED QUESTION NO. 137

TO BE ANSWERED ON THURSDAY, FEBRUARY 02, 2023

PRIVATE SECTOR IN SPACE INDUSTRY

137. SHRI ELAMARAM KAREEM:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government has started allowing external agencies to use ISRO facilities across the globe;
- (b) if so, the details thereof;
- (c) whether Government allows private sector in the space industry; and
- (d) if so, the details of the benefits of private sector participation in the space industry?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
& PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

(a) & (b)

No Sir, only Non-Government Indian entities (NGEs) are being allowed to use ISRO facilities and the technical support, as applicable, through IN-SPACe. Recent facilities used by NGEs include the Sounding Rocket Launch Complex at SHAR by M/s. Skyroot for its mission PRARAMBH and the Vertical Test Facility at Thumba Equatorial Rocket Launching Station (TERLS), Thiruvananthapuram by M/s. Agnikul Cosmos Pvt. Ltd. for hot testing of its engine – Agnilet.

(c) Yes, Sir.

(d) Yes, Sir, Government envisages enhanced participation of private sector in conducting of end-to-end activities in the space sector. Participation of private sector including academic institutions, start-ups and industries in end-to-end space activities is expected to expand the national space economy, generate more employment opportunities and create a thriving space ecosystem and result in increased Indian share in the global space economy in long term.
